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GOVERNMENT OF TAMIL NADU

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# TAMIL NADU GOVERNMENT GAZETTE

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Thai 16, Jaya, Thiruvalluvar Aandu-2046

## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION TO THE PERMISSION TO PROCURE REQUIRED AGATHI SEEDS DIRECTLY FROM NATIONAL SEEDS CORPORATION LIMITED, CHENNAI UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

*[G.O. Ms. No. 27, Finance (Salaries), 30th January 2015, Thai 16, Jaya, Thiruvalluvar Aandu-2046.]*

**No. II(2)/FIN/51(b)/2015.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies according permission to the Director of Animal Husbandry and Veterinary Services to procure Agathi seeds directly from National Seeds Corporation Limited, Chennai, a Government of India Organization.

K. SHANMUGAM,  
*Principal Secretary to Government.*